

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 594/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name of the Company	Sanjay Kumar & Ors.-Vs- Bihar Janata Cold Storage Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS DEEPAK KUMAR KHAITAN
PRACTISING COMPANY SECRETARY

R2

[Signature]
14/11/17

2. PRASENJIT - BURMAN
SANGITA - DASGUPTA
PUJA - BERIWAL
ANKITI - MAITRA

Petitioner

[Signature]
14/11/17

ORDER

Ld. Counsel for the petitioners and the Pr. CS for the respondent no. 2 are present.

Heard. Admit. Issue notice on the respondents.

Ld. Counsel for the respondent no. 2 stated that he has received the copy of the petition. Respondent No. 2 may file reply within 7 days with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on 30/11/2017 for hearing.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)